

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(1B)14(ND)/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
29.01.2018.**

**NAME OF THE COMPANY: SS Pillai, Sole Proprietor Vs. Vs. Grand Hira
Resorts Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Mr. Shailender Kumar, Advocate

For the Respondent: Mr. Sinha Shrey, Advocate

ORDER

Ld. Counsels for the parties pray for a short adjournment as the talks of settlement are under process.

To come up on 2nd February, 2018.

Sd—

**(Deepa Krishan)
Member (T)**

Sd—

**(Ina Malhotra)
Member (J)**